

LOK SABHA
UNSTARRED QUESTION NO. 4613
TO BE ANSWERED ON 29.03.2023

SUBSIDY/TAX BENEFIT FOR TEXTILES

4613. SHRIMATI PRATIMA MONDAL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government provides subsidy/ tax benefit for establishing textiles manufacturing units in the country and if so, the details thereof;
- (b) whether the Government has any plan to revive textile and handloom/handicraft industries in the country, if so, the details thereof;
- (c) the steps taken by the Government to bring relief to the agitating workers and owners of textile units demanding the cut in GST rates;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): Government is implementing various schemes viz. the SAMARTH- Scheme for Capacity Building in Textile Sector, Scheme for Integrated Textile Parks, Integrated Processing Development Scheme, Silk Samagra 2.0, Jute (ICARE- Improved Cultivation and Advanced Retting Exercise), Amended Technology Upgradation Fund Scheme, National Handloom Development Programme, Raw Material Supply Scheme, National Handicraft Development Programme, Comprehensive Handicrafts Cluster Development Scheme, Integrated Wool Development Programme etc. catering exclusively for promotion and development of textile sector in the country. These schemes include subsidies and incentives for the growth of the textile sector.

Further, the Government has taken following major initiatives/ measures in textile sector to revive the textile industry on pan-India basis:

- i) Government has approved setting up of Seven Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with an outlay of Rs. 4,445 crore for a period of seven years upto 2027-28. These parks will enable the textile industry to become globally competitive, attract large investment and boost employment generation.
- ii) Government has approved the Production Linked Incentive (PLI) Scheme for Textiles, with an approved outlay of Rs 10,683 crore, to promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country to enable Textile sector to achieve size and scale and to become competitive.

- iii) The scheme of Rebate of State and central Taxes and Levies (RoSCTL) effective from March 2019 has been continued till 31st March 2024 for Exports of Apparel / Garments and made-ups in order to make the textile sector competitive in international market.
- iv) Government has allocated an outlay of Rs.1,480 Crore for advance research and innovation in Technical Textiles sector. Research topics in 94 categories covering; speciality fibres and composites, geotextiles, agro textiles, protective textiles, medical textiles, defence textiles, sports textiles, and environmentally friendly/biodegradable technical textiles have been identified and research proposals invited. Eighty Nine (89) research projects covering research institutes like IITs, DRDO (Defence Research & Development Organization) CSIR (Council of Scientific and Industrial Research) and Textiles Research Associations, with total estimated cost of Rs.264 Crore has been approved.

(c) to (e): GST rates are prescribed on the recommendation of GST Council. In its 45th meeting, GST Council made a recommendation for revising GST rates on textile products and related services from 5% to 12% to correct inverted duty structure in these goods and services. Subsequently, GST Council in its 46th meeting decided to defer the increase in GST rate on textile and textiles related job work services. Consequently, there has been no change in GST rate on garments and fabrics.
